

**Separate Interview of S.C. and S.T. Candidates for Teaching Posts in Delhi University**

681. SHRI AMARSHI CHAUDHARI, Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a circular has been issued by the University Grants Commission to the Vice-Chancellor of Delhi University recently that the Scheduled Caste and Scheduled Tribe candidates will, in future, be interviewed separately teaching posts in Delhi University departments and colleges affiliated to it;

(b) if so, the gist of the said circular; and

(c) whether such circulars have been issued to all the Universities throughout India, and if not, when such circulars are expected to be sent to other Universities in various States?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c). The University Grants Commission has sent a letter to all the Central Universities suggesting that the candidates belonging to the Scheduled Castes and Scheduled Tribes be interviewed separately in the first instance. The candidates belonging to the general category may then be interviewed separately keeping in view the recommendations made by the Selection Committee in respect of Scheduled Castes and Scheduled Tribes candidates. The proposal of the Commission regarding sending of a similar letter to all the Universities is under examination.

मध्य प्रदेश में हड़ियों से उर्बरकों का निर्माण

682. श्री भागीरथ अंबर : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में हड़ियों के खाद (उर्बरक) बनाने के कितने उद्योग हैं और वे कहाँ कहाँ पर स्थित हैं तथा उनमें कितना वार्षिक उत्पादन होता है; और

(ख) कम्पोस्ट उर्बरक बनाने के लिये दूसरे राज्यों की तुलना में मध्य प्रदेश राज्य की क्या स्थिति है ?

कृषि और सिंचाई मंत्रालय में उप-मंत्री (श्री प्रभुदास पटेल) : (क) सूचना राज्य की ओर है और मन्त्रालय पर रख दी जायेगी ।

(ख) विभिन्न राज्यों/सब राज्य क्षेत्रों में ग्रामीण और शहरी कम्पोस्ट लक्ष्यों 7 माह साथ वर्तमान उत्पादन का विवरण मन्त्रालय पर रखा गया है । [देखिए संख्या एल टी—11108/76]

9 राज्यों/सब राज्य क्षेत्रों में ग्रामीण कम्पोस्ट उत्पादन लक्ष्य से अधिक हुआ है । इनमें मध्य प्रदेश का तीसरा स्थान है जिसने लक्ष्य की 117 प्रतिशत प्राप्ति की है ।

7 राज्यों/सब राज्य क्षेत्रों में शहरी कम्पोस्ट उत्पादन का लक्ष्य बढ़ गया है । मध्य प्रदेश 63 प्रतिशत लक्ष्य प्राप्त किया है और इसका इन राज्यों में 9वां स्थान है जिन्होंने 60 प्रतिशत से अधिक लक्ष्य प्राप्त किया है ।

**Wheat and Rice Requirement of Kerala**

683. SHRI C. H. MOHAMMED KOYA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total quantity of rice and wheat required by the Kerala State in a month for distribution through ration shops @ 12 oz. per adult per

day and @ 6 oz. per non-adult per day; and

(b) whether the above quantity is supplied by the Centre to the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) 1.94 lakh tonnes.

(b) The requirements of the public distribution system in Kerala are being met out of the allotments of foodgrains made from Central pool and also from locally procured rice available with the State. Keeping in view the overall availability of wheat and rice in the Central pool, relative needs of other deficit States, market availability, the need to maintain a buffer stock and other relevant factors, maximum possible allotment of foodgrains are being made to Kerala to meet its reasonable requirements of the public distribution system. The monthly allocations of foodgrains to Kerala from the Central pool from January 1976 to August 1976, have been as under:—

(In '000 tonnes)

Month	Allotment		
	Rice	Wheat	Total
January	45.0	48.0	93.0
February	54.0	39.0	93.0
March	54.0	39.0	93.0
April	54.0	40.0	94.0
May	70.0	35.0	105.0
June	75.0	35.0	110.0
July	80.0	35.0	115.0
August	85.0	36.0	121.0

Setting up of Committee for Implementation of Urban Lang (Ceiling and Regulation) Act, 1976

664. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have appointed the Committee (Central Co-ordination Committee) for implementation of the Urban Land Ceiling Act for a comprehensive review of steps taken by State Governments;

(b) if so, the names and status of the persons appointed on the said Committee and terms and reference of the said Committee;

(c) when the Committee is likely to submit the term and final reports to Government;

(d) how many States, the Committee have visited so far and the outcome thereof; and

(e) what response has been received by the said Committee from the States so far?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) Yes, Sir.

(b) A copy of the orders appointing the Central Co-ordination Committee is laid on the Table of the House. [Placed in Library. See No. LT-11109/76].

(c) The Committee makes recommendations for consideration and decision of the Government of India. Therefore, no interim or final report is required to be submitted by it.

(d) The Committee held its third meeting in Jaipur in Rajasthan State. The Committee does not have to visit the States, but the Committee may have meetings in States as found convenient or desirable.

(e) The Committee has been receiving the fullest Cooperation from the States through their Representatives who have